## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr. Siti Cable Network Ltd. Vs Kaizen Digital Cable Services Pvt Ltd.
CP 219/15	TP 30/17	For filing objections	433( e)	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE	
1)	SANJAM YADAN.B 9743310242	PETITIONER	8142	

Counsel for petitioner is present. Counsel for respondent/corporate debtor is also present. Again, he requested time to file objections.

Time granted as a last chance till 07.02.2018.

MEMBER (T)

MEMBER (J)